RAJYA SABHA

Thursday, the 1st December, 2011/10th Agrahayana, 1933 (Saka)

The House met at eleven of the clock, MR. CHAIRMAN in the Chair.

RE . DEMANDED TO WITHDRAW FDI

MR. CHAIRMAN: Question 141 ... (Interruptions)...

श्री सतीश चन्द्र मिश्रा (उत्तर प्रदेश): FDI के बारे में हम लोग इनसे कह रहे हैं ...(व्यवधान)... आप FDI को वापस लीजिए ...(व्यवधान)... आप गरीब आदमी को मार रहे हैं ...(व्यवधान)... आप गरीब आदमी को क्यों मार रहे हैं?

श्री वी. नारायणसामी: प्रश्न काल चलने दीजिए ...(व्यवधान)...

श्री सतीश चन्द्र मिश्रा : आप FDI को वापस लें ...(व्यवधान)...

श्री सभापति : पाणि जी, आप लोग अपनी जगह पर चले जाइए...(व्यवधान)... आप लोग प्रश्न काल चलने दीजिए...(व्यवधान)...

MR. CHAIRMAN: The House is adjourned till 12.00 hours.

The House then adjourned at one minute past eleven of the clock.

The House reassembled at twelve of the clock,

MR. DEPUTY CHAIRMAN in the Chair.

WRITTEN ANSWERS TO STARRED QUESTIONS

Drunken driving

- *141. SHRI T.K. RANGARAJAN: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:
 - (a) whether it is a fact that the number of cases of drunken driving is on the rise;
- (b) if so, the details of number of cases registered during the last three years, State-wise; and
 - (c) the details of steps initiated by Government to curb the situation?

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS (SHRI C. P. JOSHI): (a) and (b)

This Ministry as well as National Crime Records Bureau, Ministry of Home Affairs do not maintain data on the number of cases registered due to driving under the influence of alcohol.

This Ministry collects data on road accidents caused due to intake of alcohol/drugs. Statewise data for three years 2007 to 2009 is given in the Statement (See below).

- (c) The following steps have been initiated by the Government to curb the number of road accidents caused by drunken driving
 - (i) Section 185 of Motor Vehicles Act, 1988 provides for punishment of imprisonment or fine or both for the offence of drunken driving cases.
 - (ii) Chief Secretaries/Principal Secretaries/Secretaries (Transport) of all States/UTs have been requested to ensure that no license is issued to liquor vendors along National Highways. State Governments were also requested to review cases wherever licence had already been given for liquor vendors along National Highways for taking corrective action.
 - (iii) Ministry undertakes campaigns through print and electronic media to spread awareness about dangers of drunken driving.
 - (iv) Twenty four interceptors with breath analyzers have been provided by the Ministry to States/UTs to check cases of violations of traffic rules, including drunken driving.

Statement

State-wise details regarding number of cases of drunken driving during the last three years

SI. No.	State	2007	2008	2009
1	2	3	4	5
1	Andhra Pradesh	2,432	1,591	4,469
2	Arunachal Pradesh	9	25	20
3	Assam	319	530	279
4	Bihar	1,949	1,944	1,011

1	2	3	4	5
5	Chhattisgarh	401	855	266
·6.	Goa	1	42	15
7	Gujarat	328	540	1,339
8	Haryana	520	427	381
9	Himachal Pradesh	214	34	51
10	Jammu and Kashmir	21	378	62
11	Jharkhand	987	725	695
12	Karnataka	203	513	967
13	Kerala	69	67	63
14	Madhya Pradesh	6,985	1,899	4,480
15	Maharashtra	3,767	2,169	1,868
16	Manipur	39	105	138
17	Meghalaya	9	9	39
18	Mizoram	47	18	15
19	Nagaland	0	9	0
20	Orissa	734	819	813
21	Punjab	909	130	488
22	Rajasthan	1,839	1,132	1,139
23	Sikkim	41	52	0
24	Tamil Nadu	346	363	2,208
25	Tripura	0	23	0
26	Uttarakhand	23	9	4
27	Uttar Pradesh	2,850	4,155	4,404

1	2	3	4	5
28	West Bengal	971	1,555	1,894
	UTs			
1	Andaman and Nicobar Islands	27	23	27
2	Chandigarh	5	4	0
3	Dadra and Nagar Haveli	Ö	Ŏ	0
4	Daman and Diu	Ō	1	Ō
5	Delhi	N.R.	Ñ.R.	8
6	Lakshadweep	0	0	1
7	Puducherry	1	4	8
	Total	26,046	20,150	27,152

N.R.: Not reported

Position of India in Human Development Report

†*142. SHRI RAM JETHMALANI: Will the PRIME MINISTER be pleased to state:

- (a) whether Government has taken note of the reference made about India's position in the Human Development Report prepared by the United Nations Development Programme for the year 2011;
- (b) if so, whether it is a fact that India holds 134th position in the complete list of 187 countries;
 - (c) if so, the details thereof;
- (d) whether it is also a fact that despite Government claims of economic development in India, lives of humans could not be improved in the country; and
 - (e) if so, the response of Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI ASHWANI KUMAR): (a) to (c) Yes, Sir. The Human Development Report (HDR) 2011 titled "Sustainability and Equity: A

[†]Original notice of the question was received in Hindi.